

ITEM NO.13 Court 1 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).314/2021

MANOHAR LAL SHARMA Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

IA No. 94889/2021 - ADMISSION OF NEW EVIDENCE

IA No. 92735/2021 - APPROPRIATE ORDERS/DIRECTIONS

WITH

W.P.(C) No.829/2021 (PIL-W)

(FOR ADMISSION and IA No.89919/2021-EXEMPTION FROM FILING O.T. and
IA No.89914/2021-EXEMPTION FROM FILING AFFIDAVIT and IA
No.89918/2021-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.826/2021 (PIL-W)

(FOR

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
95190/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 110055/2021

IA No. 110055/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 95190/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.855/2021 (PIL-W)

(FOR

FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 93119/2021
IA No.93119/2021 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No.850/2021 (X)

(FOR ADMISSION and IA No.92975/2021-EXEMPTION FROM FILING
AFFIDAVIT)

W.P.(C) No.848/2021 (X)

(FOR ADMISSION and IA No.92894/2021-EXEMPTION FROM FILING
AFFIDAVIT)

W.P.(C) No.849/2021 (X)

(FOR

FOR GRANT OF INTERIM RELIEF ON IA 92902/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 99571/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 99581/2021

IA No. 99581/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 99571/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 92902/2021 - GRANT OF INTERIM RELIEF)

W.P.(C) No.853/2021 (X)

(FOR

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 93045/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
95804/2021

IA No. 93045/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 95804/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.851/2021 (PIL-W)

(FOR

FOR INTERVENTION APPLICATION ON IA 100403/2021

IA No. 100403/2021 - INTERVENTION APPLICATION)

W.P.(C) No.861/2021 (PIL-W)

([

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 98705/2021

IA No. 98705/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.909/2021 (X)

(FOR

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 100441/2021

IA No.100441/2021 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 890/2021 (PIL-W)

Date : 07-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s)

In WP(C) 826/2021

Mr. Kapil Sibal, Sr. Adv.

Mr. C.U. Singh, Sr. Adv.

Mr. Shadan Farasat, AOR

Mr. Nizam Pasha, Adv.

Ms. Vidusshi, Adv.

Mr. Zubin, Adv.

Mr. Bharat Gupta, Adv.

Ms. Tanvi Tuhina, Adv.

Mr. Shourya Dasgupta, Adv.

Mr. Aman Naqvi, Adv.

In WP(C)No.849/2021 Mr. Shyam Divan, Sr. Adv.

Mr. Rahul Narayan, Adv.

Ms. Samiksha Godiyal, Adv.

Ms. Ria Singh Sawhney, Adv.

Ms. Udayaditya Banerjee, Adv.

Mr. Govind Manoharan, Adv.

Ms. Sugandha Yadav, Adv.

In WP(C) No.829/21 Ms. Meenakshi Arora, Sr. Adv.

Ms. Resmitha R. Chandran, AOR

Mr. Biju Joseph, Adv.

Mr. Hardik Vashisht, Adv.

Ms. Pooja Rohatgi, Adv.

In WP(C)850/2021 Mr. Arvind P. Datar, Sr. Adv.

Mr. Mihir C. Naniwadekar, Adv.

	Mr. Rahul Unnikrishnan, Adv. Mr. Abhinav Sekhri, Adv. Mr. Rangoli Seth, Adv. Mr. Prateek K. Chadha, AOR
In WP(C) No.853/2021	Mr. Rakesh Dwivedi, Sr. Adv. Mr. Eklavya Dwivedi, Adv. Ms. Vrinda Bhandari, Adv. Ms. Monika Dwivedi, Adv. Mr. Tanmay Singh, Adv. Mr. Prateek K. Chadha, Adv.
In WP(C)848/21	Mr. Dinesh Dwivedi, Adv. Mr. Yash Sinha, Adv. Mr. Krishnesh Bapat, Adv. Ms. Natasha Maheshwari, Adv. Mr. Prateek K. Chadha, AOR
In WP(C) No.851/2021	Mr. Kapil Sibal, Sr. Adv. Mr. Lzafeer Ahmad B.F., Adv. Ms. Rupali Samuel, Adv. Mr. Raghav Tankha, Adv.
In WP(C)861/21	Mr. Abhimanyu Tewari, Adv.
In WP(C)909/21	Mr. Colin Gonsalves, Sr. Adv. Mr. Siddharth Seem, Adv. Mr. Kushagra Sinha, Adv. Mr. Satya Mitra, Adv.
In WP(CrL.)314/21	Mr. Manohar Lal Sharma, Petitioner-in-person
In WP(C)855/21	Mr. Narendra Mishra, Petitioner-in-person
In WP(C)890/21	Mr. Mishra Saurabh, Adv.
For Respondent(s)	Mr. Tushar Mehta, SG Mr. K.M. Nataraj, ASG Mr. Gurmeet Singh Makkar, AOR Mr. Rajat Nair, Adv. Mr. Kanu Agarwal, Adv. Mr. Ankur Talwar, Adv. Mr. Amrish Kumar, Adv. Mr. Arvind Kumar Sharma, AOR Mr. B.V. Balaram Das, AOR Mr. M.K. Maroria, Adv.
For Min.of Power	Mr. K.M. Nataraj, ASG Mr. Gurmeet Singh Makkar, AOR Mr. Rajan Kr. Chourasia, Adv. Ms. Vimla Sinha, Adv. Mr. Vatsal Joshi, Adv. Mr. Sharath Nambiar, Adv.

In WP(C)890/21
(For State of W.B) Dr. Abhishek Manu Singhvi, Sr.Adv.
Mr. Suhaan Mukerji, Adv.
Mr. Vishal Prasad, Adv.
Mr. Amit Bhandari, Adv.
Mr. Abhishek Manchanda, Adv.
For PLR Chambers and Co., Adv.

For State of U.P. Ms. Garima Prasad, Sr.Adv./AAG(UP)
Mr. Pradeep Misra, Adv.
Mr. Suraj Singh, Adv.
Mr. Bhuwan Chandra, Adv.

For Intervenor
In WP(C)851/21 Mr. Varun Sinha, Adv.
Mr. Rajiv Shankar Dvivedi, AOR
Mr. Sushant Kumar Sarkar, Adv.
Mr. Rishabh Jain, Adv.
Ms. Arti Dvivedi, Adv.

In WP(C)909/21
(For State of Kerala) Mr. G. Prakash, Adv.
Ms. Priyanka Prakash, Adv.
Ms. Beena Prakash, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

At the request of Mr. Tushar Mehta, learned Solicitor
General of India, list all these matters on 13.09.2021.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER